

File No.: GA-25/17/2024-Gr.Admin-FSSAI
Food Safety and Standards Authority of India
(General Administration Division)
(A Statutory Authority Established under the Food Safety and Standards Act, 2006)
FDA Bhawan, Kotla Road, New Delhi-110002

Date: 24.03.2025

CORRIGENDUM

Subject: Amendment in Bid Document – GeM Bid No. GEM/2025/B/5951311

With the approval of the Competent Authority in reference to GeM Bid No. GEM/2025/B/5951311 for the procurement of "**Microbial Detection System**" for FSSAI published on GeM portal on 14.02.2025, the following amendments have been made based on discussions held during the pre-bid meeting on 24.02.2025:

S. No.	RFP Clause No.	For	Read as
1	Part II; Clause 3. Delivery, Installation and Commissioning Period	Delivery period for "MBS- Microbial Detection System" and its satisfactory delivery to the designated Nodal Officer would be 45 days from the date of issue of Supply Order. Further for the successful installation and commissioning of MBS- Microbial Detection System next 45 days from the date of product delivered would be given. The details of Nodal Officers for MFTLs is attached at Annexure 3 to this RFP. Please note that Supply Order can be cancelled unilaterally by the Buyer in case items are not received within the Supply Order delivery period. Extension of Supply Order delivery period will be at the sole discretion of the Buyer, with applicability of Liquidated Damages(LD) clause.	Delivery period for "MBS- Microbial Detection System" and its satisfactory delivery to the designated Nodal Officer would be 60 days from the date of issue of Supply Order. Further for the successful installation and commissioning of MBS- Microbial Detection System next 60 days from the date of product delivered would be given. The details of Nodal Officers for MFTLs is attached at Annexure 3 to this RFP. Please note that Supply Order can be cancelled unilaterally by the Buyer in case items are not received within the Supply Order delivery period. Extension of Supply Order delivery period will be at the sole discretion of the Buyer, with applicability of Liquidated Damages(LD) clause.
2	Annexure-2: Specifications of "MBS- Microbial Detection System"	Annexure-2: Specifications of "MBS- Microbial Detection System" [Table]	Annexure-2: Specifications of "MBS- Microbial Detection System" The given table may be considered as deleted and the Technical Specifications as specified under " <i>Clause 2. Technical Details</i> " and/ or " <i>Clause 11. Technical Bid Form (B)</i> " may be referred.
3	ePBG Percentage, on GeM Bid Document	5%	3%

All the prospective bidders are requested to take note of the above modification while submitting their bids.


Avinash Kusumakar
Joint Director, General Administration